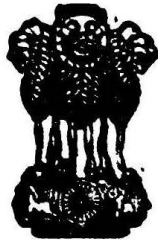


**COMMITTEE ON PRIVATE MEMBERS'  
BILLS AND RESOLUTIONS**

**FIRST TO Hundredth REPORTS  
(ENGLISH VERSION)**



सत्यमेव जयते

**Third LOK SABHA**

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS**

**THIRTY-THIRD REPORT**

(Third Lok Sabha)

1. the Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf this their Thirty-third Report.

2. The Committee met on the 17th February, 1964 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 21st February, 1964.

3. The Members whose resolutions had been included in the List of Business for the 21st February, 1964 had been invited to present their views on the resolutions before the Committee. Shri Bhagwat Jha Azad attended the sitting.

4. The Committee recommend the allocation of time as follows:—

- |  |           |
|--|-----------|
| (1) Resolution regarding Proclamation of Emergency.    | 1½ hours. |
| (2) Resolution regarding Central Vigilance Commission. | 1 hour.   |
| (3) Resolution regarding Astrology.                    | 1 hour.   |
| (4) Resolution regarding Food production.              | 2 hours.  |

NEW DELHI:

February 17, 1964.  
Magha 28, 1885 (Saka).

S. V. KRISHNAMOORTHY RAO,  
Chairman,  
Committee on Private Members'  
Bills and Resolutions.